

Planning Zone	Sl. No.	Name of Villages under Land Pooling
	85.	Nanglipuna (Part in Zone P-I)
	86.	Saleempur Majra, Burari (Part in Zone O)
	87.	Tigipur (Part in Zone O)
	88.	Fatehpur Jat (Part in Zone O)
	89.	Samaypur (Part in Zone C)
	90.	Libaspur (Part in Zone C)
	91.	Seeraspur (Part in Zone P-I & Part in Zone C)
	92.	Bijapur (Part in Zone P-I)
	93.	Alipur (Part in Zone P-I)
	94.	Tikri Khurd (Majority in Zone P-I, about only 3-5 Ha in P-II )
	95.	Gadi Khasro

#### **Progress of smart cities**

2746. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government has put in place any monitoring mechanism to evaluate the progress of smart cities selected under Phase-I;

(b) if so, the current state of physical progress;

(c) whether Government has any plan to advance the time-limit for completion of works identified for Phase-I cities as has been done in case of New Delhi; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) and (b) At the National level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established. There is a provision under Smart Cities Mission Guidelines to establish a Smart City Advisory Forum at the city level to advise and enable collaboration among various stakeholders and it will include the District Collector, MP, MLA, Mayor, CEO of SPV, local youths, technical experts etc. Apart from these, progress of implementation is being reviewed regularly through Video Conference Review Meetings Chaired by

Secretary (HUA) every month. Besides, Ministry of Housing and Urban Affairs Nominee Directors on the Boards of SPVs are also monitoring the progress in respective cities on regular basis.

The progress of the implementation of the Mission for 20 cities selected in Round 1 (January 2016) is as follows:

These 20 cities have identified 882 projects worth ₹ 45,319 crore which are in various stages of implementation. The details are:

- 41 projects worth ₹ 555 crore have been completed.
- 141 projects worth ₹ 6,464 crore are under implementation.
- 169 projects worth ₹ 9,554 crore are under tendering.
- 531 projects worth ₹ 28,746 crore are under Detailed Project Report (DPR) stage.

(c) and (d) Presently, Government has no plan to advance the time-limit for completion of works identified for Round-1 Cities under Smart Cities Mission. The duration of the Smart Cities Mission is five years *i.e.* from Financial Year 2015-16 to Financial Year 2019-20. The Mission may be continued thereafter in the light of an evaluation to be done by this Ministry and incorporating the learnings into the Mission.

#### **Development of integrated sub-cities in Delhi**

2747. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Delhi Development Authority has invited bids for development of three integrated sub-cities in NCT of Delhi and for development works along Yamuna Bank, if so, the details thereof;

(b) the details of sub-cities, area to be covered, smart features, etc; and

(c) the details regarding the total estimated cost involved in these projects and the schedule of their completion?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH): (a) to (c) Delhi Development Authority (DDA) has informed that it had invited bids for appointment of consultant for integrated development in three sub-cities at Dwarka, Rohini and Narela. However, in view of the Ministry of Finance, (Department of Expenditure), Government of India's, Manual